

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:304

ANSWERED ON:20.03.2008

PROVISION OF MEDICAL FACILITIES IN LONG DISTANCE TRAINS

Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways are facing difficulties in the implementation of the orders of the Hon'ble High Court of Rajasthan for providing doctors, nurses and attendants in the moving long distance trains and sufficient budgetary allocation has not been made for this purpose;

(b) if so, the details thereof and the reasons therefor;

(c) whether the existing arrangements in the Railways are sufficient to meet any emergency in the moving trains in the country; and

(d) if not, the steps taken by the Railways to implement the orders of the Hon'ble High Court?

Answer

MINISTER OF RAILWAYS(SHRI LALU PRASAD)

(a) to (d): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 304 BY S/SHRI KISHANBHAI V. PATEL & SUGRIB SINGH, TO BE ANSWERED IN THE LOK SABHA ON 20.03.2008 REGARDING PROVISION OF MEDICAL FACILITIES IN LONG DISTANCE TRAINS.

(a) & (b): The judgment dated 04.05.2005 of the Hon'ble High Court of Rajasthan (Jaipur Bench) has been challenged before the Hon'ble Supreme Court by filing an Special Leave Petition(SLP) on 12.08.2005. Hon'ble Supreme Court has granted stay of operation of the judgment of Hon'ble High Court of Rajasthan. The matter is still sub-judice and the question of implementing the judgment of Hon'ble High Court of Rajasthan does not arise.

(c): The existing facilities are sufficient for first aid treatment of sick passengers. First Aid boxes are available in passenger carrying trains which can be used by trained front line staff or any doctor travelling in train. Those cases of serious nature like heart attack, stroke are also given first aid by frontline staff or by doctor travelling in train, if available. However, as they require advanced resuscitation, specialist and use of highly sophisticated equipments which is not possible on running trains, the Train Superintendents/Travelling Ticket Examiner sends information to the Station Master/Manager of the next Railway Station about the sick passenger. The Station Master/Manager of that station arranges a Railway doctor/Government Doctor/Private Doctor to come to the Railway Station to attend to the sick passenger. The sick passenger is then detrained at a station having medical facilities and referred to the nearest hospital.

Allopathic doctors traveling in train are also given 10% concession in their train fare and in exchange they provide professional services in the train to treat sick passenger.

(d): Does not arise.